

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.24/(MAH)/2010
CA No.

CORAM:

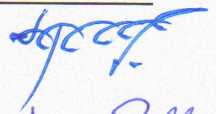
Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd.

V/s.
M/s. Shishir B. Nevatia

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dilip Nevatia	Director of Petitioner	
2.	Sr Adv. Gaurav Joshi a/w Neeta Jain a/w Pallavi Bali for the Respondent i/s Bali Associates		

ORDER

C.P. No. 24/284(4)/CLB/MAH/2010

1. One of the Director Mr. Dilip Nevatia is present. From the side of the Respondents Sr. Advocate Mr Gaurav Joshi is present. Both are seeking adjournment.
2. Matter is adjourned to 12.01.2017 (FOB)

Dated: 09.11.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)